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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/395/ (IB)/2017
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|--|---------------------------|---|
| | | REPRESENTATION BY WHOM | |
| 1) | K. NEWLIN FREDERICK | Counsel for Petitioner |  |
| 2 | ROHAN RAJASEKARAN for Rajagopal & Rajamurthy Advocate | Counsel for Respondent |  |

ORDER

Mr. K. Newlin Frederick, Counsel for Petitioner present. Mr. Rohan Rajasekaran, Counsel for Respondent present. Both the counsels prayed time for their respective submissions. At request, time is enlarged. Put up on 05.07.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)